

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/550/2021, IA (IBC)/734/2021, IA (IBC)/415/2023, IA (IBC)/1286/2023 in CP(IB) No.294/7/HDB/2017
NAME OF THE COMPANY	IVRCL Limited
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	IVRCL Limited
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/550/2021

Present: Ld. Counsel Mr. Kailash for the Applicant.

Ld. Counsel Mr. Amir Khan, Mr. Nirav Shah, Mr. Alay Razvi for the Liquidator.

Matter is adjourned to 08.08.2024.

IA (IBC)/734/2021

Present: Ld. Counsel Mr. Rishabh Khandelwal for the Applicant.

Ld. Counsel Mr. Amir Khan, Mr. Nirav Shah, Mr. Alay Razvi for the Liquidator.

Ld. Counsel Mr. Nagendar for the Respondent No.2.

Matter is adjourned to 08.08.2024.

Contd..

(2)

IA (IBC)/415/2023

Present: Ld. Counsel Mr. Srikanth Hariharan for the Applicant.

Ld. Counsel Mr. Amir Khan, Mr. Nirav Shah, Mr. Alay Razvi for the Liquidator.

Matter is adjourned to 08.08.2024.

IA (IBC)/1286/2023

Present: Ld. Counsel Mr. Ch. N. Achyuth O/o. Mr. Vimal Varma Vasi Reddy for the Applicant.

Ld. Counsel Mr. Amir Khan, Mr. Nirav Shah, Mr. Alay Razvi for the Liquidator.

Matter is adjourned to 08.08.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)